

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU  
(Through web-based video conferencing platform)**

**ITEM No.26  
C.P No.82/BB/2023**

**IN THE MATTER OF:**

M.Rajashekaraiyah and Another ... Petitioner  
Vs  
M.R Granite & Minerals Pvt.Ltd., and others ... Respondent

**Order under Section 241-244 of Companies Act, 2013**

**Order delivered on 06.06.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Inbaraju  
For the Respondent : Shri Suhas

**ORDER**

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. The Petitioner Counsel stated that they are not filing rejoinder to the reply filed by the Respondent and matter may be listed for hearing.
3. List the case before regular bench on **08.08.2024**.

**-Sd-**

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**-Sd-**

**(T.KRISHNAVALLI)  
MEMBER (JUDICIAL)**